

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 112
TO BE ANSWERED ON 09.02.2017

GUIDELINES OF PMGSY

***112. SHRI ASADUDDIN OWAISI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has issued any fresh directions/guidelines to various States for identification of villages and selection of roads for implementation of the Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof;
- (b) the status of implementation of the scheme in various States including Rajasthan; and
- (c) whether some States have raised objections in regard to the implementation of the said scheme and if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 112 for 09.02.2017.

No Sir, the Government has not issued any new guidelines for identification of villages and selection of roads for implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY).

PMGSY was launched in 2000 with the objective to provide a single all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of the country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. For most intensive IAP blocks as identified by the Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) would be eligible to be covered under PMGSY.

Since inception of the PMGSY, (upto December, 2016) project proposals of the value of Rs. 209,447.71 crore for connecting 1,56,273 habitations, have been sanctioned by the Ministry, against which the Ministry has released Rs.145,184.60 Crore. States have reported completion of 4,90,187.65 km of rural roads with an expenditure of Rs. 1,50,447.96 crore by connecting 1,21,241 habitations, State –wise details including that of Rajasthan is at **Annexure**.

Annexure referred in Lok Sabha Starred Question No 112 (12th Position) due for reply on 9.2.2017

Statement showing Physical & Financial progress under PMGSY									
Rs. In Crore, Length in Km. & Habitation in No.									
Sr.No.	State Name	Value of proposals cleared (MoRD Share)	Value of proposals cleared (State Share)	Total Value cleared	Habitations cleared	Habitations connected	Length of road works completed	Amount Released	Expenditure
1	Andhra Pradesh	3,795.57	262.44	4,058.01	1,181	1,038	13,574.62	3,023.37	2,953.89
2	Arunachal Pradesh	5,237.69	2.66	5,240.35	463	368	5,491.33	2,699.53	2,819.29
3	Assam	9,856.58	547.01	10,403.59	9,997	8,938	16,275.98	8,906.00	9,333.88
4	Bihar	27,273.45	416.20	27,689.64	29,439	16,667	40,877.79	18,990.73	19,517.10
5	Chhattisgarh	9,762.50	208.07	9,970.57	10,133	8,873	26,719.98	6,775.51	7,777.88
6	Goa	15.35	0.00	15.35	2	2	155.33	10.00	0.00
7	Gujarat	3,365.74	168.00	3,533.75	3,059	3,021	12,343.70	2,953.08	3,418.67
8	Haryana	2,164.50	300.45	2,464.95	1	1	5,528.42	1,890.70	2,157.61
9	Himachal Pradesh	3,597.50	22.52	3,620.03	2,232	2,047	11,938.29	2,464.13	2,502.16
10	Jammu & Kashmir	8,107.42	13.63	8,121.05	2,202	1,469	6,813.58	3,692.14	0.00
11	Jharkhand	7,860.99	252.20	8,113.19	9,103	6,231	13,972.65	4,600.26	4,687.04
12	Karnataka	4,139.16	233.13	4,372.29	297	295	18,378.54	3,632.45	4,360.86
13	Kerala	1,647.47	72.52	1,719.99	435	380	2,733.77	1,099.92	1,286.71
14	Madhya Pradesh	22,065.92	805.74	22,871.66	18,003	14,638	64,126.03	15,979.78	17,706.11
15	Maharashtra	7,782.89	373.52	8,156.40	1,321	1,283	24,314.28	6,557.04	6,825.82
16	Manipur	2,331.20	0.00	2,331.20	549	420	5,453.13	1,476.87	1,451.86
17	Meghalaya	1,103.47	4.35	1,107.82	475	222	1,436.03	751.09	569.26
18	Mizoram	1,526.42	0.00	1,526.42	183	157	2,499.03	811.27	803.13
19	Nagaland	732.73	0.00	732.73	93	94	3,457.37	625.51	629.67
20	Odisha	20,163.55	502.92	20,666.47	14,766	11,880	38,608.07	13,457.30	15,966.86
21	Punjab	3,381.43	270.13	3,651.57	390	390	7,035.21	2,474.70	2,618.98
22	Rajasthan	13,686.74	16.56	13,703.30	16,530	13,734	59,192.07	10,878.78	10,799.06
23	Sikkim	1,708.15	0.00	1,708.15	344	281	3,159.26	1,028.94	994.48
24	Tamilnadu	4,051.45	201.89	4,253.33	1,986	1,951	13,492.94	2,947.24	2,784.75
25	Tripura	3,084.77	35.91	3,120.67	1,898	1,756	3,777.62	2,326.64	2,109.25
26	Uttar Pradesh	16,701.68	1,116.19	17,817.87	11,623	11,228	49,956.81	12,528.86	13,312.19
27	Uttarakhand	3,992.23	8.78	4,001.01	1,299	861	7,398.48	2,408.63	2,554.24
28	West Bengal	11,778.61	0.00	11,778.61	17,535	12,408	21,749.46	8,095.73	8,609.61
29	Telangana	2,513.16	184.58	2,697.74	734	608	9,727.88	2,098.40	1,897.62
	Total	203,428.31	6,019.39	209,447.71	156,273	121,241	490,187.65	145,184.60	150,447.96

